# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 851

TO BE ANSWERED ON THE 7<sup>th</sup> FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

#### **SMART POLICE STATION**

851. SHRI NINONG ERING:
SHRI S.P. MUDDAHANUME GOWDA:
SHRI RAJESHBHAI CHUDASAMA:

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to set up SMART (S-Sensitive and Strict; M-Modern with mobility; A Alert and Accountable; R-Reliable and Responsive; T-Trained and Techno-savvy) police stations in the country and if so, the details thereof;
- (b) whether the cost of establishment of Smart Police Stations will be borne by the Union Government and if so, the details thereof along with the total cost of establishment of the same in the country including in urban, semiurban and rural areas;
- (c) whether the Government has allocated and released funds for the setting up of SMART Police Stations;
- (d) if so, the total funds granted by the Government in this regard during the last three years and the current year, State-wise;
- (e) whether the Government has received proposals from the State Governments for establishing the model Smart Police Stations and if so, the details thereof and the time fixed for establishment of the same; and
- (f) whether the Government has taken any step to encourage the States for setting up of SMART police stations in their respective States and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (f) 'Public Order' and 'Police' being a state subject as per the Constitution of India, the principal responsibility of Modernisation of state police forces lies with the State Governments. So far as SMART Police Stations are concerned, after considering the response of the State Governments, Bureau of Police Research and Development (BPR&D) has finalized its Concept Paper on SMART Police Stations and placed the same on its website. Under the revised norms, Modern Police Station Buildings are graded into four categories, for (i) Metropolitan City, (ii) Major City, (iii) Semi Urban area, (iv) Rural area. These norms are suggestive in nature and may be followed by all Stakeholders for construction of Police Buildings in the States/Union Territories.

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